

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प. 19(1)न्याय/2014

जयपुर, दिनांक 02.11.2016

:-ORDER:-

माननीय उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा पारिवारिक न्यायालय अधिनियम, 1984 (केन्द्रीय अधिनियम संख्या 66) की धारा 4 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए निम्नांकित अधिकारियों को अपने पद के अतिरिक्त उनके नाम के सम्मुख अंकित पारिवारिक न्यायालयों में रिक्त पदों पर अग्रिम आदेशों तक न्यायाधीश के रूप में एतद्वारा नियुक्त/पदस्थापित करती है:-

S.no.	Name of officer with present post sarva shri/ms:	Name of the Family Court (s) of which the presiding officer appointed in addition to their own duties
1.	PRAKASH CHANDRA PAGARIYA DJ, DUNGARPUR	JUDGE, FAMILY COURT, DUNGARPUR
2.	MOHD. ANWAR ALI JUDGE, MACT, JHALAWAR	JUDGE, FAMILY COURT, JHALAWAR

Note:-

1. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
2. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

By Order of Governor

Principal Secretary, Law

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सचिव, माननीय मुख्यमंत्री महोदया राजस्थान सरकार, जयपुर।
2. विशिष्ट सहायक, माननीय विधि मंत्री महोदय, राजस्थान सरकार, जयपुर।
3. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
4. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक 11551 दिनांक 26.10.2016 के क्रम में।
5. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
6. संबंधित अधिकारी की निजी पत्रावली।
7. रक्षित पत्रावली।

Joint Secretary, Law

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2016/11685

Date : 03.11.2016

1. Copy forwarded to the following for information and necessary action :-
2. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
3. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
4. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
5. P.S. to All Hon'ble Judges sitting at Jodhpur.
6. **Shri Prakash Chandra Pagariya, DJ, Dungarpur.**
7. **Shri Mohd. Anwar Ali, Judge, MACT, Jhalawar.**
8. **The Concerned District & Sessions Judges/Courts/Treasury Officers.**
9. The Director, Rajasthan State Judicial Academy, Jodhpur.
10. RJS-Estt. Section/Confidential Section/ Statistics Section/General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
11. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

REGISTRAR (ADMN.)